

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

CP-97/2006

**IN THE MATTER OF:**

Nagesh Hosiery Exports (P) Limited & Ors.

.....PETITIONER

**SECTION :**

Under Section 397/398

Order delivered on 10.8.2017

**Coram :**

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: Ms. Renu Mehra, Advocate (for Pet.2)

For the Respondent


:

**ORDER**

Learned Counsel for the petitioner is present. Ld. Counsel for the respondents 3 & 4 is also present.

Post the matter on 29.8.2017 in relation to the contempt proceedings alleged to have been committed by the respondents 3 & 4 who <sup>will</sup> file their reply in relation to the petition by the said date.

Post the matter on 29.8.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
10.8.2017